THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) No press release, as such, was issued by Press Information Bureau (PIB) on 29th September, 2018 in this regard.

Cheating and touting against foreigners in NDMC area

- 2311. SHRI AHAMED HASSAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that cases of cheating and touting against foreigners by taxi/cab drivers have increased near five-star hotels in NDMC area of Delhi;
- (b) if so, the year-wise details of such incidents reported and action taken against touts for the period 2014-18;
- (c) whether Government has issued any order/policy for authorities responsible for law and order regarding restraint on bad behaviour by taxi/auto drivers in such area; and
 - (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As reported by Delhi Police, no case of cheating and touting against foreigners by taxi/cab drivers near five-star hotels in NDMC area of Delhi has been reported during the years 2014 to 2018 (upto 30.11.2018).

(c) and (d) Various measures taken by Delhi Police to ensure safety, security and prevention of harassment of tourists from touts, *inter alia* include, deployment of 15 Tourist Police Vans at prominent tourist places, setting up of Help Desk at the Airport/five-star hotels by the authorities concerned to help the passengers, display of posters at the tourist places to make the tourists aware about the various initiatives taken by Police for safety of passengers and prevention of touting, deployment of staff (both civil and uniform) at arrival and departure terminals of Airport and at all the tourist places in the vicinity of five-star hotels, secret watch to prevent touting and taking legal action as per the existing law against touts.

Relief package for Gaja cyclone

- 2312. SHRI A. VIJAYAKUMAR: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government is aware that coastal Tamil Nadu was severely affected by Gaja cyclone;

- (b) whether Tamil Nadu Government has urged to provide relief package for destruction of livelihood of victims;
 - (c) if so, the details thereof; and
 - (d) the reasons for Prime Minister not visiting the affected areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) Yes Sir. The Government of Tamil Nadu has submitted memoranda for seeking assistance of ₹ 2715.29 crore for the districts affected by Gaja cyclone. An Inter-Ministerial Central Team (IMCT) was deputed to assess the damages in the calamity affected areas. Based on the report of IMCT, the High Level Committee (HLC) on 31.12.2018 has approved the assistance of ₹ 1146.12 crore from NDRF for cyclone Gaja of 2018.

The primary responsibility of disaster management rests with the State Government. To supplement the efforts, financial assistance is provided to the affected States from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) as per laid down procedure. With regard to provide relief package, it is stated that under the SDRF/NDRF, there is no provision to provide any special relief package for the affected State. Assistance from SDRF/NDRF is provided for immediate relief as per laid down norms to the victims of notified disasters and not for compensation of loss as suffered/claimed. Additional expenditure, if any, incurred over and above or on other than approved items/norms, is required to be met by the States from their own resources. In order to support the affected people of the State, the Central Government had released assistance of ₹ 353.70 crore from SDRF as an interim relief on 03.12.2018. By taking into account the opening balance of ₹ 491.62 crore and releases of both the installments of Central and State share of ₹ 786 crore, an amount of ₹ 1277.62 crore is available in SDRF account for management of relief necessitated by notified natural calamities during 2018.

Militants killed in operations in Jammu and Kashmir

- 2313. SHRI R. VAITHILINGAM: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that more than 136 militants were killed in recent operations in Jammu and Kashmir from 25 June to 5 December, 2018;
- (b) whether it is also a fact that over 350 people, including some security personnel were injured during counter terror operations and stone throwing incidents in the Kashmir Valley since 25 June, 2018; and